




Regd Office: 8/50A, Padmaprabha Building, Near Sreenivas Swamy Temple,
Chengalpattu - Thrissur Road, Thrissur, Thrissur, Kerala 686057
Tel: 0467-3232054. Website: www.manappuramhomefinance.com

CORRESPONDENCE

Possession Notice of our borrower **SAGAR BA** published in this newspaper on **17/09/2025** (in which description of Loan details was mentioned as **MHL005000148037** which shall be read as **MHL00500014803**).

Rest details of the notice will remain unchanged.

Date: 21/09/2025
Place: **YESWANT NIVAS HOUSING**

Authorized Officer,
Manappuram Home Finance Ltd.

Suryodai Small Finance Bank Limited
Regd & Corp. office: 15/1, Shanthi Towers, First Floor, Sector 15, CBD Layout,
 New Marathalli - 600016, Co. No. 16552/MMD0009/CN24472.

POSSESSION NOTICE

Whereas The undersigned being the Authorized Officer of the M/s. Suryodai Small Finance Bank Ltd., under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (SEARFI Act) and in exercise of powers conferred on it by the said section 13(12) read with the rule 3 of the Security Interest (Enforcement) Rules, 2002 issued under the said Act, hereby gives notice to the Borrower(s) / Guarantor(s). After completion of 90 days from date of receipt of the said notice, The Borrower(s) / Guarantor(s) having failed to repay the loan amount, notice is hereby given that the Borrower(s) / Guarantor(s) in general and particular the undersigned has taken possession of the property described herein below in exercise of powers conferred on it by the said section 13(12) of the SEARFI Act and in exercise of powers conferred on it by the Security Interest (Enforcement) Rules, 2002 on the date mentioned hereinto:

Name of Borrower / Co-Borrower / Guarantor	Date of Demand Notice	13.05.2026
27765000371 - M/L. M. GOUDHARAN M. SURESH KANDARU M. SRI. PUSHPA BA KANDARU W/O M. SURESH KANDARU	21/09/2025	Rs.14,86,83,32.26 on 07.05.2026
Description of Secured Asset(s) /Immovable Property (ies) : ALL HOUSE PROPERTY	Date of Possession	11/06.2026(SUBJECT TO)
HOUSE NO. 61 SURVEY NO. 99 PHASE NO. 01 OF AREA 1300 SQ. FT. WARD NO. 01 VILLAGE ADOOTI THIRUPATHI, GRAM DISTRICT CHIKKAL (M.A.) DUNGSION ROAD TO WEST BOUNDARY 26° NORTH TO SOUTH 96° 50' 00" OF TOTAL AREA 1300 SQ. FT. OR 19,27,57 SQ. MET. BOUNDARIES - EAST - SELF - LAND - WEST: HOUSE OF LAKSHAN SHIRDI - SELF - TOWNSHED AND MANDIR, SOUTH - RAASTA		

The Borrower(s) / Guarantor(s) in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to be charged on the M/s Suryodai Small Finance Bank Ltd, for an above mentioned defaulted amount and their further interest thereon.

Date: 21/09/2025
Place: **3RD FLOOR**

Authorized Officer, Suryodai Small Finance Bank Limited

mahindra HOME FINANCE

Registered Office: Mahindra Towers, P. K. Kunte Chowk, Pimpri, Mumbai, Maharashtra - 400108
 CHS: 100, Mahindra Towers, P. K. Kunte Chowk, Pimpri, Mumbai - 400108

Corporate Office: Unit No. 203, 2nd Floor, World Commercial Park, Opposite Five Bridge Station
 Karamia Junction, 183 Main Road, Worli, Mumbai - 400070

GENERAL NOTICE FOR MERGER OF BRANCHES

This is to notify the customers of Mahindra Rural Housing Finance Limited (MRHL), and the public in general that due to operational convenience and to ensure customer service one of its branches within the state of will be closed and merged with an existing branch of MRHL, in the nearby location in the State, after Three (3) months of this intimation.

No	Branch (Old Address)	Transfer Branch (New Address)	Effective Date
1	CULCATA, 1ST FLOOR ROAD NAR SAI BUILDING AMBEDKAR WARD MUMBAI 400081, MADHYAPRADESH	BETUL, 1ST FLOOR RAJ KESHARI BUILDING GURUDWARA ROAD ABOVE TV SHOWROOM 450001, MADHYA PRADESH	20-12-2006

All the customer accounts of the aforesaid closing branch will be automatically transferred to the respective branches, towards which no action is required on the customer's part. For further assistance, please visit our official website www.mahindrahomefinance.com or Toll-Free No. 1800-233333, email at MRHL.FCB@mahindrahomefinance.com or visit to your nearest Mahindra Rural Housing Finance branch.



Bandhan Bank

Bandhan Bank Limited
 CIN: L67190WB2014PLC206222
 Registered Office:
 DN 32, SEC-V, Salt Lake City, Kolkata-700091

Appendix IV-A,
[Refer proviso Rule 8(g)]

SALE NOTICE FOR SALE OF IMMOVABLE PROPERTY

E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8 (6) of the Security Interest (Enforcement) Rules, 2002

Notice is hereby given to the public in general and in particular to the Borrower(s), Guarantor(s), Mortgagor(s) and Co-Borrower(s) that the below described immovable properties mortgaged/charged to Bandhan Bank (Secured Creditor), the physical possession of which has been taken by its Authorised Officer of Secured Creditor, will be sold on "As is where is", "As is what is", and "No Recourse" basis on **October 08, 2026**. The necessary details as mentioned herein below:

Loan Account No.	Name & Address of the Borrower/ Guarantor(s)/Mortgagor(s)/Co-Borrower(s)	Total Outstanding Dues (₹) as on	Description of the Mortgage Property
87871042327300 27 (Bandhan Mortgage Loan-LAP)	1. M/s. Chitransh Creation (Borrower) 3-4, Bhaghirathpura, Indore (M.P.)-452001 2. Mr. Pradeep Kumar Jain (Proprietor/Guarantor) S/o Uttam Chand Jain, Behind Gurudwara, 1132 Sudama Nagar, Indore (M.P.)-452009 3. Mr. Alpesh Kumar Jain (Guarantor/Mortgagor/Co-Borrower) S/o Uttam Chand Jain, 1132 Sudama Nagar, Indore (M.P.)-452009	₹1,84,43,132.40 as on July 31, 2025	All that piece and parcel of self occupied commercial property situated at Prakoshtha No. 201, Second Floor, Municipal Palika No. 197 New (Old Municipal Palika No. 18 Krishnapura), Mahatma Gandhi Road, Tehsil and District Indore (M.P.) 452007 Owned by Mr. Alpesh Kumar Jain S/o Mr. Uttamchand Jain measuring area 1404 sq. ft. Boundaries as per T8R and Title Deed: On or towards the North by: Government Road, On or towards the South by: Stairs and Passage, On or towards the East by: House No. 196, On or towards the West by: House No. 198.

The necessary detail and auction schedule as mentioned herein below:

Borrower Name	Reserve Price/Earnest Money Deposit (in ₹)
M/s. Chitransh Creation	The reserve price will be ₹1,34,13,600 (Rupees One Crore Thirty-Four Lakh Thirteen Thousand Six Hundred Only)
	Earnest Money Deposit- 10% of the reserve price will be ₹14,31,360 (Rupees Thirteen lakh Forty One Thousand Three Hundred Sixty Only) which is to be deposited through DD in favour 'Authorised officer Bandhan Bank Ltd' payable at Kolkata/at Par.
	Details of any encumbrances, known to the Bandhan Bank Ltd., to which the property is liable: Nil
Auction Schedule Details	
Date & time of physical inspection of the property	On September 28, 2026 from 11:00 AM to 3:00 PM, subject to prior appointment by contacting the Authorised Officer.
Last date, time & venue for bid submission	Till October 07, 2026 , latest by 4:00 PM at 12 th Floor, Advents Infinity, BN-5, Sector V, Salt Lake City, Kolkata, West Bengal 700091 or nearest branch addressed to The Authorised Officer, Bandhan Bank Ltd.
Date, time & venue for public auction (e-Auction)	On October 08, 2026 , between 3:00 PM to 4:00 PM with unlimited extensions of 5 minutes each at web portal containing e-auction bid form, declaration etc. are available in the website of the Service Provider as mentioned below.
Bid Incremental Amount (In Rs.)	₹5,000 (Rupees Five Thousand Only)

For detailed terms and conditions of the sale, please refer to the link provided in the Bank's/secured creditor's website i.e. <https://bandhan.bank.in> and bank's approved service provider M/s e-Procurement Technologies Limited (AuctionTiger) at their web portal: <https://sarfaesi.auctiontiger.net/EPROC/>.

The auction will be conducted online through and bank's approved service provider M/s e-Procurement Technologies Limited (AuctionTiger) at their web portal i.e. <https://sarfaesi.auctiontiger.net/EPROC/> For any other assistance, like inspection of the property under auction by the intending bidders may contact Mr. Tarun Joshi (Mobile: 9009120003) Authorised Officer of the Bank during the office hours of the working days from 09:00 AM to 03:30 PM.

This notice should be considered as 15 Days' Notice to the Borrowers under proviso Rule 8(g) of the Security Interest (Enforcement) Rule, 2002

Date: September 21, 2026
 Place: Indore, Madhya Pradesh

Sd/-
 Authorised Officer
 Bandhan Bank Limited

